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Crl.A.No. 619 OF 2000
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Item No.105 Court No.10 Section II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 619 OF 2000.@@
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Lakshmi & Ors. ...Appellant(s)

Vs.

State of U.P. ...Respondent(s)

WITH
Crl.A.Nos.620/2000, 944-945/2000 (With office report)

Date:13/08/2002 This matter(s) was called on for hearing today.

CORAM:
HON'BLE MR.JUSTICE Y.K. SABHARWAL
HON'BLE MR.JUSTICE H.K. SEMA

For the appellant(s) : Mr.PP Malhotra,Sr.Adv.
in Crl.A.619/2000 M/s Mukand Sharma,Sandhya Goswami,Advs.

in Crl.A.620/2000 M/s RK Shukla,SC Maheshwari,Sr.Advs.
M/s MPS Tomar,Sandhya Goswami,Advs.

For the respondent(s) : Mr.OP Sharma,Sr.Adv.
M/s RC Gubrele,KR Gupta,Nanita Sharma,
Vivek Sharma,Abhishek Atrey,
Rajbalam Sharma,Advs.

For State of UP M/s Praveen Swarup,Prashant Choudhary,
Praneet Ranjan,Pramod Swarup,Advs.

Mr.SC Maheshwari,Sr.Adv.
M/s JB Singh,PS Tomar,Sandhya Goswami,Advs.

Mr.DK Garg,Adv.

Mr.Ajay K.Agrawal,Adv.

UPON hearing counsel the Court made the following
O R D E R

.SP2
.....L.....I....T.....T.....T.....T.....T.....T.....J.
Mr.PP Malhotra, learned senior counsel for the appellants in Crl.A.No.619/2000 commenced his arguments at 2.25 p.m. and was on his legs when the Court rose for the day leaving the matter part-heard.
.SP1

[Naresh Kumar] [S. Thapar] [VP Tyagi]
Court Master PS to Registrar Court Master